

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 6/RP/2024

Subject : Petition for review of the Order dated 8.12.2023 in Petition No. 223/GT/2021.

Petitioner : NHPC Limited

Respondent : WBSEDCL

Date of Hearing : **14.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, NHPC
Shri Kartikay Trivedi, Advocate, NHPC
Ms. Anushree Bardhan, Advocate, WBSEDCL
Ms. Surbhi Kapoor, Advocate, WBSEDCL
Ms. Shirsa Saraswati, Advocate, WBSEDCL
Shri Jitendra Kumar Jha, NHPC

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for hearing. Accordingly, the hearing of the review petition was adjourned.

2. The review petition will be listed for hearing on **6.2.2025 at 2.30 pm**. Parties are directed to complete their pleadings, if not done earlier.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law**

